

Sl.No.	States	Steps taken by State Governments
		<ul style="list-style-type: none"> <li>• All the Government buildings both of Centre and State have been provided with roof top rain water harvesting structures.</li> </ul>
15.	Uttar Pradesh	<ul style="list-style-type: none"> <li>• In Govt. Buildings (both new as well as old), installation of rain water harvesting structures has been made mandatory.</li> <li>• Rain water harvesting installed on 743 Primary Schools by UP Jal Nigam.</li> </ul>
16.	Uttarakhand	Roof top rain water harvesting structures constructed by State Government in 4 Govt. buildings
17.	West Bengal	<ul style="list-style-type: none"> <li>• State Water investigation Dte. has constructed rain water harvesting structures in 19 government buildings.</li> <li>• PHED has installed rain water harvesting structures in 24 buildings.</li> <li>• Pollution Control Board has installed rain water harvesting structures in 50 schools and 1 college in collaboration with various government and non-government agencies funded by WBPCB.</li> <li>• WBPCB has played a promotional role for installation of rain water harvesting structures in another 32 schools in different parts of the State.</li> </ul>

#### Interlinking or rivers

602. SHRIMATI KUSUM RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has decided to interlink major rivers in the country, in view of the recent judgment of Supreme Court;

(b) if so, the details thereof including the number of such rivers proposed to be connected, so far;

(c) the details of the budgeted expenditure on linking of rivers; and

(d) by when all the rivers would be linked?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The certified copy of the recent Judgment of the Hon'ble Supreme Court in this regard has so far not been received in Ministry of Water Resources. The Ministry of Water Resources (MoWR) (erstwhile Ministry of Irrigation) had formulated a National Perspective Plan (NPP) for Water Resources Development as early as 1980 envisaging inter-basin transfer of water from surplus basins to deficit basins/areas which comprises two components, namely, Himalayan

Rivers Development Component and Peninsular Rivers Development Component. The National Water Development Agency (NWDA) was set up under the Ministry of Irrigation in 1982 for carrying out various technical studies to establish the feasibility of the proposals of NPP and to give concrete shape to it. NWDA has already identified 14 links under Himalayan Component and 16 links under Peninsular Rivers Component. Feasibility Report of 14 links under Peninsular Component and 2 links (Indian portion) under Himalayan Component have been completed. The present status of links identified for preparation of Feasibility Reports are given in Statement. [Refer to the Statement Appended to the Answer to USO No. 598 (Part a)]

Five Peninsular links namely (i) Ke - Betwa, (ii) Parbati - Kalisindh - Chambal, (in) Damanganga - Pinjal, (iv) Par - Tapi - Narmada and (v) Godavari (Polavaram) - Krishna (Vijayawada) have been identified as priority links for taking up their Detailed Project Reports (DPRs). DPR of one priority link namely Ken-Betwa has been completed and was communicated to the party states. Modifications of the proposals and final Detailed Project Report preparation have been taken up by NWDA in light of observations of the concerned states. The Ken-Betwa link project has been included in the scheme of National Projects.

(c) The expenditure incurred by NWDA till February, 2012 is Rs. 350.5 crore.

(d) The completion of the Inter-linking of rivers proposals depends upon the consensus and cooperation of the concerned States and agreements with neighbouring countries in case of link proposals under Himalayan Component.

#### **Water Resources Management**

603. SHRI Y.S. CHOWDARY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has any scheme/programme for Research and Development for Water Resources Management across the country;

(b) if so, the details of funds allocated and spent; and

(c) the target fixed and achieved during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir, Government of India operates a Plan Scheme namely 'Research and Development Programme in water Sector' under Ministry of Water Resources with objective to find solutions to the country's water resources related problems; to improve available technology and engineering methods and procedures, to maintain a lead in the latest technology etc.

(b) During XI Five Year Plan, an outlay of Rs. 242.19 Crore was made against which expenditure Rs. 170.43 Crore has been incurred upto December 2011.

(c) Under this Scheme, target is fixed activity-wise instead of State-wise. During last three years, activity-wise break-up of physical targets and achievements are given in Statement.